

Nomination of cases by Hon'ble the Chief Justice on 03/11/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	F. A. - 882/2000	Hon. Krishna Murari, J.	First Appeal Section on 04/11/2015
2	Crl. Contempt – 33/2015	Hon. S. K. Gupta, J.	Contempt Section on 04/11/2015
3	Crl. Contempt – 2/2013	Hon. Sudhir Agarwal, J.	Contempt Section on 04/11/2015
4	Writ A – 58504/2010	Hon. V. K. Shukla, J.	Writ A-II Section on 04/11/2015
5	Crl. W. P. - 5959/2015	Hon. Vikram Nath, J.	Writ C-II Section on 04/11/2015
Hon....., J.			
6	Crl. A. - 364/2010 with Crl. A. - 2308/2010	Hon. Ranjana Pandya, J.	Crl. A. Section on 04/11/2015
7	Crl. A. - 3530/2014 with Crl. A. - 3096/2014 with Crl. A. - 3141/2014	Hon. Mohd. Tahir, J.	Crl. A. Section on 04/11/2015
8	A482 – 40077/2010	Hon. Om Prakash, J.	U/S 482 Section on 04/11/2015
9	A482 – 31446/2015	Hon. Ramesh Sinha, J.	Listing Section on 03/11/2015
10	A482 – 31137/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 03/11/2015
11	A482 – 31359/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 03/11/2015
Appropriate Court dealing with such matters			
12	Bail – 30013/2015	Appropriate Court dealing with such matters	Bail Section on 04/11/2015
13	Bail – 30014/2015 with Bail – 34166/2014	Appropriate Court dealing with such matters	Bail Section on 04/11/2015
14	Writ C – 59712/2015	Appropriate Court dealing with such matters	Computer fresh Section on 03/11/2015
15	FAFO – 2700/2015	Appropriate Court dealing with such matters	Computer fresh Section on 03/11/2015

16	Writ C – 59331/2015	Appropriate Court dealing with such matters	Computer fresh Section on 03/11/2015
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
04/11/2015